

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no.54 of 2014

Dated : 12th January, 2015

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Himachal Sorang Power Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission	
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Jafaralam
Ms. Payal Chandra

Counsel for the Respondent(s): Mr. K.S. Dhindra for R-1
Mr. Anand K. Ganesan for R-2

ORDER

Learned Counsel for the Respondent no.1 and 2 have filed their respective written submissions after serving copy on the other side.

Post the matter for rejoinder submissions on **13.01.2015.**

(Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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